

C. A. T. Bench, JAIPUR

Date of Order

Orders

13/7/94

MA 618/93

Sh. S.D. Sharma counsel for the applicant
Sh. U.D. Sharma counsel for the respondents.

On request of both parties
may be listed for admission
on 24/8/94.

(O. P. Sharma)
Administrative Member

(Kishan)
Gopal Krishna
Member (Judicial)

24/8/94

Sh. S.D. Sharma counsel for the applicant
Sh. U.D. Sharma counsel for the respondents

Heard. May be listed for
admission on 25/8/94.

(O. P. Sharma)
Administrative Member

(D. L. Mehta)
Vice-Chairman.

25-8-97

Mr. S.D. Sharma - Counsel for the applicant
Mr. U.D. Sharma } Counsel for the
Mr. K.P. Mishra } respondents.

The main OA has been
heard and now it is not necessary
to decide MA.

(O. P. Sharma)
Member (A)

(D. L. Mehta)
V. C.